

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI, COURT - II

Item No. 323
(IB)-1071(ND)2018
IA/2605/2020

IN THE MATTER OF:

M/s. State Bank of India

...Applicant/Petitioner

Versus

Shri Shyam Ji Ahrico Exports Pvt. Ltd.

...Respondent

SECTION : 7 of IBC, 2016

Order Delivered on 09.10.2020

CORAM:


CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Vishnu Kumar, Mr. S.K Nanda, Mr. Sanjay Ku. Aggarwal

ORDER

Renotify this case on 28.10.2020.


(T.S Singh)
(Court Officer)